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prevention and control of pollution.

-The concerned pollution State Control Board certified that the proposal meets with the environmental requirements and that the equipments installed or proposed to be installed are adequate and appropriate to the requirements.

Invitation of Prime Minister to **ENLF** Leaders

1900. SHRI : BHAGATRAM MANHAR: Will the Minister of EXTERNAL AFFAIR S be pleased to state

- (a) whether after the breakdown second phase of the Thimpu talks between Sri Lanka Government and the Eelam National Liberation front Leaders, the Prime Minister invited the ENLF leaders for talks; and
- (b) if so, what was assessment of the situation as given by them what was the outcome of the talks ?

THE MINISTER GF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): Three rounds of talks with (a) Yes Sir. ENLF leaders have been held in New Delhi since the adjournment of the Thimpu Talks.

(b) The ENLF leaders stated that violations of the cease-fire by Sri Lankan security forces were continuing and that the Sri Lankan proposals for a political solution did not meet their expectations.

appreciated India's efforts ENLF towards a political solution and

there was agreement on all sides that India should continue with these efforts.

Public Sector Outlay Plan

1901. SHRIMATI KANAK MUKHERJEE ; Will the **PRIME** MINISTER be pleased to state:

- (a) the total public sector outlay at current as well as at 1979-80 prices during the Sixth Five Year Plan;
- (b) what was the investment by the private sector; and
- (c) the details about the financing of the public sector outlay?

THE MINISTER GF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA): (a) The total final public sector outlay of the Sixth Five Year Plan is Rs. 1,10,821 crores at current prices. This includes Central assistance to States for relief against natural calamities of Rs. 1175 crores. This Public Sector outlay estimated a¹ 1979-80 prices, comes to Rs. 76,677 crores.

- (b) Estimated investment by the private sector at current prices during the first four years 1980-84 of the Sixth Five Year Plan is Rs. 80,014 crores. This is based on the provisional estimates upto 1982-83 and quick estimates for 1983-84 as released by the Central Statistical Organisation.
- (c) The details about the financing of the Public Sector Outlay of of Rs. 1, 10,821 crores in the. Six Five Year Plan arc indicated in the Statement attached.

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Statement

Pattern of Financing the public Sector Plan Outlay Sixth Plan, 1980-85

Plan Outlay	(Rs. crores at current prices)
1. Balance from current	
revenues	. 22039
2. Contribution of p	oublic
Enterprises	18634
3. Market borrowin	gs . 22120
4. Small savings .	. 9912
5. Provident funds	. 3956
6. Term loans from	finan-
cial institutions.	. 2582
7. Miscellaneous ca	pital
receipts (net) .	. 7365
8. Inflow of foreign	i I
resources	. 8629
9. Deficit financing	/un-
covered gap .	. 1568
10. Aggregate resour	ces 11082

Sanctioning of West Bengal projects

1902. SHRIMATI KANAK MUKHERJEE: Will the PRIME MINISTER pleased to state:

(a) whether it is a fact that not .a single West Bengal project has

been rejected but have only been postpone due to financial constraints;

(b) if so, by when the West Bengal projects like new railway lines Haldia ship repairing project, Durga-pur truck manufacturing project, etc. are expected to get clearance from the Centre

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT KUMAR PANJA) (a) Details of the outlay of expen diture under the Sixth Plan of West Bengal are given in the Statement I enclosed.

The reviews of the State Plan which were undertaken jointly with the state Government at the time of formulation of the successive Annual Plans, have revealed that the expendi ture has fallen short mainly becaus; the State Government had not been able to mobilise own resources to the extent envisaged in the Plan. The expenditure would have been still less of additional Central assistance of Rs. 81.89 crores and medium-term loans of Rs. 414.43 crores were not given by the Central Government over and above its original commitments.

(b) statement—.(II) is attached setting out the position in regard to these projec "s.